

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SEL TEXTILES LIMITED OPERATING IN THE MANUFACTURING, PROCESSING, AND**  
**TRADING OF YARNS, FABRICS, AT G.T. ROAD, OPP MCDONALDS DORAHA, LUDHIANA,**  
**, PUNJAB, INDIA-141421**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SEL TEXTILES LIMITED U17299PB2008PLC032050
2.	Address of the registered office	G.T. Road, Opp Mcdonalds Doraha, Ludhiana, Punjab, India-141421
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Doraha Registered Office (Punjab)  Hansi Plant(Haryana)  Neemrana Plant (Rajasthan)  Lambi Plant (Punjab)  Nawasahar (Punjab)
5.	Installed capacity of main products/ services	Spinning Unit Installed capacity of 194000 Spindles Terry Towel Unit 84 Loom
6.	Quantity and value of main products/ services sold in last financial year	33.74 Crore
7.	Number of employees/ workmen	Employee-12 Workers-20
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to Resolution Professional at <a href="mailto:rpselltextile@gmail.com">rpselltextile@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to Resolution Professional at <a href="mailto:rpselltextile@gmail.com">rpselltextile@gmail.com</a>
10.	Last date for receipt of expression of interest	31/12/2023
11.	Date of issue of provisional list of prospective resolution applicants	03/01/2024
12.	Last date for submission of objections to provisional list	08/01/2024
13.	Date of issue of final list of prospective resolution applicants	10/01/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08/01/2024
15.	Last date for submission of resolution plans	30/01/2024
16.	Process email id to submit EOI	<a href="mailto:rpselltextile@gmail.com">rpselltextile@gmail.com</a>

  
**Mr. Rajeev Sharma**  
 Resolution Professional  
 In the matter of M/s SEL TEXTILES LIMITED  
 Reg no.: (IBBI/IPA-001/IP-1/2008/P/2021/13142)  
 H.No. 58, (Near Gate No. - 9), Shivalik City,  
 Sector -127, Kharar, Near Mansa Devi Mandir,  
 Sahibzada Ajit Singh Nagar, Punjab -140307

Date: 16.12.2023  
 Place: Punjab